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SLP(C)No. 21269 OF 2001

ITEM No.37

Court No. 2

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.21269/2001

(From the judgement and order dated 23/04/2001 in CWP 11059/99
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

STATE OF PUNJAB & ORS.

Petitioner (s)

VERSUS

SURINDER KAUR & ANR.

Respondent (s)

(With prayer for interim relief)

Date : 09/09/2002 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE G.B. PATTANAİK
HON'BLE MRS. JUSTICE RUMA PAL

For Petitioner (s) Mr.Ajay Bansal, Adv.
Mr. R.S. Suri, Adv.
Mr. Rajeev Sharma,Adv.

For Respondent (s) Mr. R.K.Kapoor, Mr. BR Kapur,
Mr. Mukesh Kr. Verma, Adv.
Mr. Anis Ahmed Khan,Adv.

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....J
.SP2

Adjourned for three weeks to enable the respondent to
file the counter-affidavit, as prayed for.

.SP1

(J.S. Rawat)
Court Master

(Suneet Bala Sharma)
Assistant Registrar